

Annexure-4													
Name of the corporate debtor: VR2 Land Development Private Limited; Date of commencement of Liquidation: 09/07/2026;													
List of creditors as on: 01/10/2026													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Gajendra Investment Ltd	During CIRP	5,76,74,488	5,76,74,488	Unsecured Loan	No	No	100%	NO	0.00%		-	
2	Dharmkalp Constructions and Consultancy Private Limited	During CIRP	55,72,642	-	Unsecured Loan	No	Yes	No	No	0.00%		55,72,642.00	Note-1
3	Vrutika P. Satra	During CIRP	5,69,288	5,69,288	Unsecured Loan	No	Yes	No	No	0.00%		-	
4	Rushabh P. Satra	During CIRP	65,300	65,300	Unsecured Loan	No	Yes	No	No	0.00%		-	
			6,38,81,718	5,83,09,076							-	55,72,642	
Note : 1. E mail is sent for clarification, reply is awaited													

Kunal
 Jayant Waje

Digitally signed by
 Kunal Jayant Waje
 Date: 2026.10.13
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